NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S)

: Archana Spinners Private Limited and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. Hars: Kimar J for lyer & Thomas J for Respondents 1,2,3,5.6

OK!

Keerthi Krishna For T. K. Bhaska For the Petitioner

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions stating that the senior counsel could not attend before the Tribunal as he is held up in a matter at the Supreme Court. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)